CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 9 MAR 1994

APPLICATION NO(s)

856 of 1993.

MPPLICANTS:S.G.Deshpande

v/s.RESPONDENTS: Sub-Post Master, HSG-II, Belgaum and Others.

TO.

1. Sri.M.Raghavendra Achar,
Advocate, 1074 & 1075,
4th Cross, Sreenivasanagar
II Stage, B.S.K.-Ist Shase,
Bangalore-50.

2. Sri.M.Vasudeva Rao, CGSC, High Court Bldg, Bangalore-1;

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STRY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 04-03-1994.

Isanaa 9/3/94

DEPUTY REGISTRAR 9/3
JUDICIAL BRANCHES.

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.856/93

FRIDAY THIS THE FOURTH DAY OF MARCH, 1994

Mr. Justice P.K. Shyamsundar

Vice Chairman

Mr. T.V. Ramanan

Member(A)

S.G. Deshpande, Major, warking as a Postman, Head Post Office, Belgaum City, Belgaum

Applicant

(By Advocate Shri M.R. Achar)

1. The Sub Post Master, HSG II

Belgaum City, Belgaum

- The Senior Superintendent, of Post Offices, Belgaum Division, Belgaum
- 3. The Post Master General, N.K. Region, Dharwar

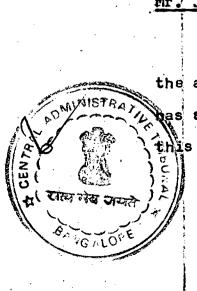
Respondents

(By learned Standing Counsel)
Shri M.V. Reo

DRDER

Mr. Justice P.K. Shyamsundar, Vice Chairman

Shri M.R. Achar, learned counsel for the applicant tells that the Department itself has since granted the reliefs sought for in this application to his client and submits that



this application be disposed of f as not pressed. In view of the foregoing, we dispose of f the application as not pressed. No costs.

Sd-

Sd-

(T.V. RAMANAN)
MEMBER(A)

(P.K. SHYAMSUNDAR) VICE CHAIRMAN

TRUE COPY

SECTION OFFICER

ABBITISTIAL BENCH

, BANGALORE